

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No.425

**IA/373/ND/2021, IA/3542/ND/2023, IA/3541/ND/2023,  
IA/3539/ND/2023, IA/352/ND/2024, IA/1977/ND/2024 IN  
IB/1005/ND/2018**

**IN THE MATTER OF:**

M/s Swastik Interchem Pvt Ltd	...	Applicant
Versus		
M/s A. M. Vinyl Pvt Ltd	...	Respondent

**Under Section 9 (IBC)**

**Order delivered on 05.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)  
DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	
For the Respondent	:	Adv. Iswar Mohapatra, for R7 in IA 3985/2022, Adv. Sachin for Respondent no. 32 in IA no. 3539 of 2023, Senior Standing Counsel Anushree Narain, Adv. Ankit Kumar in IA/373/2022, Adv. Vikrant N Goyal
For the Liquidator	:	Adv. Ishaan Mukherjee

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **05.08.2024**.

Sd/-

**DR. SANJEEV RANJAN  
MEMBER (TECHNICAL)**